

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.234 of 2014**

**Dated: 8<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:-**

**Madhya Pradesh Poorv Kshetra  
Vidyut Vitran Co. Ltd. & Ors.**

**....Appellant (s)**

**Versus**

**Madhya Pradesh Electricity  
Regulatory Commission**

**...Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramachandran  
Ms. Anushree Bardhan,  
Ms. Poorva Saigal  
Mr. Arvind K. Dubay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

**ORDER**

The learned counsel for the Appellant states that they do not want to file rejoinder. Companion matters are posted on 10<sup>th</sup> February, 2015, therefore, post this matter on **10<sup>th</sup> February, 2015** for hearing.

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Vs/vg